

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR

#### DANLA METALIKS PVT LTD OPERATING IN TRADING & IRON ORE CRUSHING INDUSTRY AT KOLKATA, WEST BENGAL

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Danla Metaliks Private Limited PAN: AAefd6128N CIN: U27100WB2009PTC138888
2.	Address of the registered office	5/53 Jagatipota, Krishan Market Road P.O – Dhalua, Kolkata 700152
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Keonjhar, Orissa
5.	Installed capacity of main products/ services	None
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing <a href="mailto:danla.cirp@gmail.com">danla.cirp@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing <a href="mailto:danla.cirp@gmail.com">danla.cirp@gmail.com</a>
10.	Last date for receipt of expression of interest	3 <sup>rd</sup> Feb 2024
11.	Date of issue of provisional list of prospective resolution applicants	13 <sup>th</sup> Feb 2024
12.	Last date for submission of objections to provisional list	18 <sup>th</sup> Feb 2024
13.	Date of issue of final list of prospective resolution applicants	23 <sup>rd</sup> Feb 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18 <sup>th</sup> Feb 2024
15.	Last date for submission of resolution plans	19 <sup>th</sup> March 2024
16.	Process email id to submit Expression of Interest	<a href="mailto:danla.cirp@gmail.com">danla.cirp@gmail.com</a>



*Aditya K Tibrewal*

Aditya Kumar Tibrewal  
IBBI/IPA-001/IP-P00743/2017-2018/11249  
7C, Kiran Shankar Roy Road, Basement,  
Hastings Chamber, Kolkata 700001  
For Danla Metaliks Private Limited  
Date: 19<sup>th</sup> Jan 2024  
Place: Kolkata

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Sd/-

**Executive Officer**  
**Berhampore Panchayat Samity**  
**Berhampore, Murshidabad**

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**Executive Officer**  
**Berhampore Panchayat Samity**  
**Berhampore, Murshidabad**

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LTD OPERATING IN TRADING & IRON ORE CRUSHING INDUSTRY AT  
KOLKATA, WEST BENGAL**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

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Date : 19th January, 2024  
Place: Kolkata

**Aditya Kumar Tibrewal**  
IBBI/IPA-001/IP-P00743/2017-2018/11249  
7C, Kisan Shankar Roy Road, Basement,  
Hastings Chamber, Kolkata 700001  
For Danla Metaliks Private Limited

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For, Chief Engineer, Mahanadi Project  
Raipur (C.G.)

G-07199/9

ফর্ম 'জি'

কলকাতা পশ্চিমবঙ্গ ট্রেডিং ও লোহা আকর ক্রাশিং শিল্পে ডানলা মেটালিকস প্রাইভেট লিমিটেড-এর জন্য আগ্রহ প্রকাশন আমন্ত্রণ  
[ইনসলভেবলি অ্যান্ড ব্যান্ডরপসি (ইনসলভেবলি রেজোলিউশন প্রোসেস ফর কর্পোরেট পারসনস) রেগুলেশনস, ২০১৬ এর রেগুলেশন ৩৬এ(১) অধীনে]

সরকারি তথ্যাবলি

১	কর্পোরেট ব্যাংগাইডার নাম এবং প্যান/ সিআইএন/ এলএফপি নং	ডানলা মেটালিকস প্রাইভেট লিমিটেড, প্যান- AAEEFD6128N, সিআইএন-U27100WB2009PTC138888
২	রেজিস্টার্ড অফিসের ঠিকানা	৫/৫৩, স্বর্গতপোতা, কিয়াম মার্কেট রোড, পোঃ ডানলা, কলকাতা ৭০০০১৫
৩	ওয়েবসাইটের ইউআরএল	এন এ
৪	সিংহাড়া স্থায়ী পরিদপ্পল যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ	কেওনকাত, ওড়িশা
৫	মূল পদ্ম/পরিবেশের ইনউলড ক্যাপাসিটি	না
৬	শেষ অর্ধবর্ষে বিক্রিত মূল পদ্ম/পরিবেশের পরিমাণ এবং অর্ধমূল্য	শূন্য
৭	কর্মী/জমিকের সংখ্যা	শূন্য
৮	সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (ভেবসিল সস), কলকার্যসের তালিকা, গ্রহিতা সম্পর্কিত পরবর্তী ঘটনাবলির প্রাসঙ্গিক তারিখ ইত্যাদি বিশদ তথ্য যেখানে পাওয়া যাবে:	বিশদ জানতে ই মেইল করুন dania.cirp@gmail.com-৪
৯	উক্ত কোডের ২৫(২)(এইচ) ব্যাবলীনে রেজোলিউশন আবেদনকারীদের যোগ্যতামান এখানে পাওয়া যাবে:	বিশদ জানতে ই মেইল করুন dania.cirp@gmail.com-৪
১০	এক্সপ্রেশন অফ ইন্টারেস্ট স্টেটমেন্টের তারিখ	৩ ফেব্রুয়ারি, ২০২৪
১১	সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রতিদানস তালিকা জারির তারিখ	১৩ ফেব্রুয়ারি, ২০২৪
১২	প্রতিদানস তালিকার বিরুদ্ধে অভিযোগ শেয়ার শেষ তারিখ	১৮ ফেব্রুয়ারি, ২০২৪
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১৪	সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রতি ইনক্লুশন মেমোরান্ডাম, ইন্ডাস্ট্রেশন মাস্টার এবং রিকোর্ডেড সফ রেজোলিউশন গ্রানস জারির তারিখ	১৮ ফেব্রুয়ারি, ২০২৪
১৫	রেজোলিউশন গ্রানস বাবিলের শেষ তারিখ	১৯ মার্চ ২০২৪
১৬	রেজোলিউশন প্রোসেসনালের কাছে রেজোলিউশন গ্রানস বাবিলের পদ্ধতি	dania.cirp@gmail.com

অমিত্য কুমার চিহ্নেওয়াল

IBBI/IPA-001/IP-P00743/2017-18/11249

তারিখ: ১৯ জানুয়ারি, ২০২৪

খসি, কিরণ শঙ্কর রায় রোড, সেসমেট, মেইনসে এস্টেব, কলকাতা ৭০০০০১

স্থান: কলকাতা

ডানলা মেটালিকস প্রাইভেট লিমিটেড-এর পাশে

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স্টম্ভাব্য:

- উপরিউক্ত রেগুলেশনস আর্থিক ফর ফলাফলের স্টক এক্সচে উপলব্ধ রা উপরিউক্ত পর্যালোচিত সীমিত পর ৩. ৩১ ডিসেম

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